

BEFORE THE ADJUDICATING AUTHORITY
NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
COURT 1

CP(IB) 773 of 2019

Coram: MADAN BHALCHANDRA GOSAVI, MEMBER (JUDICIAL)
VIRENDRA KUMAR GUPTA, MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE THE AHMEDABAD BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 15.03.2021

Name of the Company: Small Industries Development Bank of India
V/s
Ario Infrastructure Pvt Ltd

Section: 7 of the Insolvency & Bankruptcy Code, 2016

ORDER

Learned Counsel Ms. Rashmi Jain on behalf of learned counsel Mr. appeared for
the Financial Creditor.

Learned Counsel Mr. Arpit Singhvi appeared for the Corporate Debtor.

Pleadings are complete.

Matter stands adjourned to 30.03.2021

(VIRENDRA KUMAR GUPTA)
MEMBER (TECHNICAL)

(MADAN B GOSAVI)
MEMBER (JUDICIAL)

Dated this the 15th day of March, 2021